

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Court-wise distribution of Law Officers in Jammu Wing of High Court of Jammu and Kashmir and Ladakh.

Government Order No: 13316- JK(LD) of 2024.
Dated. 23 -07-2024.

In due deference to the Orders passed by the Hon'ble Division Bench of the High Court of Jammu and Kashmir and Ladakh and in supersession of all the previous orders issued on the subject from time to time, the Court wise allocation is hereby ordered as under:

S. No.	Name of the Law Officer with designation S/Shri	Bench No.
1.	Rajesh Thapa, Additional Advocate General	DB-II Court No. 2
	Sumeet Bhatia Government Advocate	
2.	Pawan Dev Singh Deputy Advocate General	SB-IV Court No. 11
3.	Vishal Bharti Deputy Advocate General	DB-1 Court No. 1
4.	K.D. S Kotwal Deputy Advocate General	SB-1 Court No. 1
5.	Sunil Malhotra Government Advocate.	SB-II Court No. 4
6.	Eishaan Dadhichi Government Advocate	SB-III Court No. 8.
7.	Bhanu Jasrotia Government Advocate	DB-III Court No. 5
8.	Adarsh Bhagat Government Advocate.	SB-V. Court No. 14

As per

9.	Mohammad Irfan Inqlabi, Government Advocate	SB-VI. Court No. 15
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The aforesaid Law Officers who have been allocated Courts shall coordinate with the Senior Additional Advocates General/ Additional Advocate General and prepare the list of the cases of the concerned Departments listed in their respective Courts daily and ensure that the Senior Additional Advocates General/Additional Advocates General, wherever required, shall cause their appearance and diligently conduct the cases. It shall be ensured by the Law Officers that no court in session shall remain un-attended. Further all the fresh matters shall be dealt with by the respective Law Officers to whom allocation has been made.

In case of any instant urgency/difficulty with respect to the aforesaid work distribution, Learned Advocate General shall be consulted.

By order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No: Law-Jud/153/2021-10

Dated. 23 -07-2024.

Copy to the:

1. Learned Advocate General, J&K, Srinagar.
2. All Financial Commissioners(Additional Chief Secretaries),.
3. Principal Secretary to Hon'ble Lt. Governor, J&K, Raj Bhawan Srinagar.
4. All Principal Secretaries to Government.
5. Director General of Police, J&K, Srinagar.
6. Principal Resident Commissioner, J&K Government, New Delhi.
7. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
8. All Commissioner/Secretaries to Government.
9. Chief Electoral Officer, J&K, Srinagar.
10. Divisional Commissioner Kashmir.
11. Registrar General, High Court of Jammu and Kashmir and Ladakh, at Srinagar.

12. All concerned Law Officers.
13. Director Information, J&K, Srinagar.
14. Director Archives, Archaeology and Museums, J&K, Srinagar.
15. Director Litigation Jammu.
16. All Officers of the Department of Law, Justice and Parliamentary Affairs.
17. Private Secretary to Chief Secretary for information of the Chief Secretary.
18. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
19. Private Secretary to Chairman, Fixation and Regulation of Fee of Private Schools Srinagar.
20. Incharge Website Section, Department of Law, Justice and Parliamentary Affairs
21. Government Order File.
22. Concerned File.


23.07.24

(Ashish Gupta)

Additional Secretary to Government